(e) if not, the manner in which it is ensured that app-based taxi services are following the guidelines for the safety of women passengers?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (b) No such direction /orders from Hon'ble Supreme Court are available. Ministry of Road Transport & Highways had constituted a Committee to look into the various issues and suggested Taxis Policy Guidleines. The Committee submitted the report proposing taxi policy guidelines to promote urban mobility in the month of December, 2016. The report has been accepted by the Government. Copy of the report framed is available on the website of the Ministry of Road Transport & Highways (www.morth.nic.in).

(c) to (e) The provisions regarding use of tinted films on car windows are contained in rule 100(2) of the Central Motor Vehicle Rules, 1989 (CMVRs). As per Rule 100(2) of CMVRs:- (i) "The glass of the windscreen and rear window of every motor vehicle shall be such and shall be maintained in such a condition that the visual transmission of light is not less than 70%. The glasses used for side windows are such and shall be maintained in such condition that the visual transmission of light is not less than 50%, and shall conform to Indian Standards".

The Hon'ble Supreme Court, *vide* its orders dated 27th April, 2012 and 03rd August, 2012, in Writ Petition No. 265 of 2011 filed by Avishek Goenka versus Union of India & Anr., has prohibited pasting of any material, including films of any Visual Light Trasmission (VLT) on the safety glasses of any vehicle.

The Implementation of provision of the Motor Vehicle Act, 1988 and Central Motor Vehicles Rules, 1989 comes under the purview of State Government and UT administration.

## Efforts to reduce road accidents

- 122. LT. GEN. (DR.) D.P. VATS (RETD.): Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether Government has taken cognizance of the World Health Organisation report which places India as the country with the highest number of road accidents; and

(b) the initiatives taken by Government to create road safety awareness among youth and whether these initiatives have been successful?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) As per the data available, total fatalities in road accidents in the country during the last three years are as under:

Years	Number of persons killed in road accidents
2016	1,50,785
2017	1,47,913
2018	1,51,417

World Health Organisation (WHO) estimated road traffic fatalities 2,99,091 during 2016. However, the estimates of WHO does not indicate the actual number of fatalities due to road accidents as their estimates are based on statistical projection and several other factors. Some of the factors are total population of the country, total number of vehicles per 1000 person, total roads (km.) per 1000 hectares, maximum national speed limit on rural and urban roads (km/ hour), health system access available, alcohol apparent consumption, working population, percentage of total vehicles that are motorbikes, control of corruption index, existence of national policies that encourage walking and /or cycling, etc.

(b) The Ministry implements scheme of publicity measures and awareness campaigns on road safety to create awareness among road users through the electronic media, print media, NGOs etc.. Besides, National Road Safety Week is observed every calendar year for spreading awareness and strengthening road safety.

## Implementation of FASTag

- 123. SHRI D. KUPENDRA REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether Government has extended the last date for making the FASTag mandatory;
  - (b) if so, the details thereof and the reasons therefor; and
- (c) the number of FASTag users presently in the country and the steps taken to create awareness among the public about FASTag?